

(c) the break-up of such employees in each such mill ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) According to the latest available information 54 cotton textile mills are working in the City of Bombay.

(b) 62 Cotton Textile Mills were working in the City of Bombay as on January 1, 1960.

(c) The Maharashtra State Textile Corporation has informed that no mill has been re-started by the Government of Maharashtra with financial assistance from the union Govt.

(d) and (e). Do not arise.

Employment to Retrenched Employees of Cotton Mills in Bombay

4971. SHRI HUSSAIN DALWAI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the steps Government propose to take to give employment to cotton mill workers from Bombay, which are likely to be closed in view of the new textile policy declared by Government;

(b) whether Government are aware that at one stage the mill-owners of Bombay had expressed willingness to shift their mills to backward areas of Maharashtra, provided they were given permission to dispose of huge plots of land occupied by their mills in the city of Bombay; and

(c) whether Government of Maharashtra had turned down their request to put down the incidence of land value in Bombay which had reached at the highest rate in India ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) If any textile mills in any part of the country close down they would do so on account of their intrinsic lack of viability and not in view of the new Textile Policy. It is obvious that loss making units cannot run perpetually. The measures that Govt. proposes to take under the new Textile Policy for the benefit of workers in such inevitable circumstances have been enunciated in the policy, which has already been laid on the Table of the House

(b) Yes, Sir.

(c) According to available information, these cases were not followed up by the parties to the point that a decision could be taken.

Purchase of Raw Jute by J.C.I.

4972. SHRI GADADHAR SAHA : Will the Minister of SUPPLIES AND TEXTILES be pleased to state :

(a) the volume of marketable raw jute available in the market and the volume, percent of raw jute directly purchased by Jute Corporation of India during 1982 to 1984 year-wise, State-wise and the prices per quintal year-wise and State-wise; and

(b) the prices fixed by Agricultural Costs and Prices Commission for the current year ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) A statement is given below.

(b) The minimum statutory price for W-5 Grade of raw jute in Assam has been fixed at Rs. 215/- per quintal for the current jute session 1985-86 on the basis of the recommendations of the Agricultural Prices Commission. Prices for other varieties and grade have been fixed keeping in view the normal market differential.

Statement

The total estimated production of raw jute in the country, the quantity and percentage of raw jute purchased and the prices paid by Jute Corporation of India during the jute seasons 1982-83 to 1984-85, year-wise and State-wise are as under :—

State	Production ('000 Bls.)	Procurement by JCI, ('000 Bls.)	Col (3) as % of Col(2)	Procurement price paid by JCI.	
				Variety	Range (Rs./Qtl.)
1	2	3	4	5	6
1982-83					
West Bengal	3885.2	622.8	16.0	TD-5	194.50/229.50
Assam	1006.2	130.9	13.0	W-5	175.00/185.00
Bihar	872.7	69.3	7.9	W-5	184.50/195.00
Orissa	484.0	0.7	0.2	W-5	188.50/188.50
Tripura	97.7	34.0	34.8	Mestabot	159.50/159.50
A.P.	512.9	—	—	Bimlibot	165.50
U.P.	89.6	0.1	0.1	W-5	190.00/190.00
Meghalaya	63.9	1.7	2.7	Mestabot	154.00/154.00
Other States	159.0	—	—	—	—
All India Total	7171.2	859.5	12.0		
1983-84					
West Bengal	4110.9	654.0	15.9	TD-5	255.00/325.00
Assam	905.4	103.9	11.5	W-5	245.00/285.00
Bihar	912.5	53.5	5.9	W-5	245.00/290.00
Orissa	520.0	0.7	0.1	W-5	225.00/310.00
Tripura	79.9	24.1	30.2	Mestabot	260.00/295.00
A.P.	575.4	—	—	Bimlibot	153.00
U.P.	81.4	—	—	W-5	200.00
Meghalaya	64.4	2.9	4.5	Mestabot	225.00/255.00
Other States	164.5	—	—		
All India Total	7414.4	839.1	11.3		

1	2	3	4	5	6
1984-85					
West Bengal	3620.0	683.2	18.9	TD-5	612.50/980.00
Assam	927.0	155.2	16.9	W-5	575.00/920.00
Bihar	1145.0	98.8	8.7	W-5	600.00/910.00
Orissa	546.0	23.8	4.4	W-5	595.00/965.00
Tripura	101.0	28.3	28.0	Mestabot	400.00/800.00
A.P.	574.0	15.6	2.8	Bimlibot	570.00/800.00
U.P.	178.0	4.1	2.3	W-5	800.00/800.00
Meghalaya	91.0	6.4	7.0	Mestabot	650.00/820.00
Other States	160.0	—	—		
All India Total	7342.0	1015.4	13.9		

Participation of Labour in the management of Public Sector undertakings

4973. SHRI V. S. RAO : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose for participation of labour in the management of public sector undertakings; and

(b) if so, the details thereof and the date by which this will come into force?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The Government notified a scheme of Workers' Participation in Management in December 1983. A copy of the scheme is laid on the table of the House, [Placed in library. See, No. LT-1437/85]. Steps are being taken to implement the scheme as early as possible. A Tripartite Committee consisting of the representatives of the Government, the employers and the trade unions has been set up to monitor the progress of the implementation of the scheme. 42 public sector enterprises have already adopted the scheme, while another 13 have partially adopted it.

Rich Nations not to write off Debts on Debtor Nations

4974. SHRIMATI KISHORI SINHA: Will the Minister of FINANCE be pleased to state :

(a) whether he has seen the news item in 'Indian Express' of August 1, 1985, to the effect that U. S. Central Bank Chief has warned debtor nations that they should not expect remissions of debts they obtained from commercial sources in rich countries;

(b) if so, reaction of Government thereto; and

(c) whether he fears that the "Debt Bomb" may burst on the face of developing nations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) and (c). While some developing countries are experiencing difficulties arising from the debt service burden in the recent years, India is not one of those. The Government's policy in regard to foreign borrowings takes into account the